

GOVERNMENT OF INDIA
MINISTRY OF POWER
RAJYA SABHA
UNSTARRED QUESTION NO.3840
ANSWERED ON 05.04.2022

POLICY ADVOCACY ARM

3840 # SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of **POWER**
be pleased to state:

- (a) the objective of the Policy Advocacy Arm; and
- (b) the benefits that it would accrue to the common man, the details thereof?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY
(SHRI R.K. SINGH)

(a) : Power Foundation, a registered Society under the Societies Registration Act, 1860 has been established by the Central Public Sector Undertakings with the objectives to carry out/sponsor research on power and allied sectors providing authoritative analysis, data, policy recommendations and real-world solutions to help draw up smooth pathways for India's energy transition, identifying and resolving challenges therein, promotion of renewable energy in various sectors of the economy & leading to electrification of the economy, e-mobility, switch to electric cooking using Renewables and also to provide specialized training and consultancy services.

(b) : The Power Foundation will work towards sustainability and viability of the power and allied sectors in the new energy paradigm which would benefit to the common man by way of ensuring reliable and affordable power with reduced emissions.
